## HIGH COURT OF UTTARAKHAND NAINITAL NOTIFICATION

No. 335 /UHC/Admin.A/2010

Dated: July 16, 2010.

Sri Subir Kumar, Chief Judicial Magistrate, Tehri Garhwal, will also be the Asstt. Sessions Judge [Civil Judge (Sr. Div.)]/ F.T.C., Tehri Garhwal, in addition to his duties.

No. 336 /UHC/Admin.A/2010

Dated: July 16, 2010.

Smt. Rama Pandey, Chief Judicial Magistrate, Chamoli, will also be the Asstt. Sessions Judge [Civil Judge (Sr. Div.)]/ 1st F.T.C., Chamoli, in addition to her duties.

No. 337 /UHC/Admin.A/2010

Dated: July 16, 2010.

Smt. Pritu Sharma, Addl. Chief Judicial Magistrate, Haldwani, Distt. Nainital, will also be the Addl. Chief Judicial Magistrate (Railway), Haldwani, Distt. Nainital, in addition to her duties.

By Order of Hon'ble the Chief Justice,

Sd/-(Ravindra Maithani) Registrar General.